65 Written Answers

(d) whether Government have accepted all the recommendation of the Aggarwal Committee;

(e) if so, whether Government propose to implement them; and

(f) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI CM. IBRAHIM): (a) and (b) The Expert Group constituted to review the provisions of Prasar Bharati Act, 1990, has submitted its report recently. Further action on the recommendations contained in the report, would be taken after consultations with representatives of political parties, media.and employees' associations.

(c) Aggarwal Committee has suggested the creation of a "Management Pool" comprising officer from Programme, Engineering and News cadres.

(d) to (0 Government have accepted most of the recommendations made by the Committee and a decision has also been taken to implement the same. Only six out of the total ninety-eight recommendations, have not been accepted. Implementation of some of the recommendations would depend upon the requirenments and availability of resources from time to time.

#### Transfer of Central Excise and Custom Inspectors

2899. DR. D. VENKATESHWAR RAO: Will the Minister of FINANCE be pleased to state:

(a) whether the enmass transfer of 151 inspectors of Central Excise and Customs has paralysed the work in the Commissionerate, its range Offices and the Air Cargo Complex in Hyderabad;

(b) if so, what are the main reasons for the transfers;

(e) what are their demands; and

(d) what steps have been taken to restore the work which has greatly affected the State Government?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) to (d) The transfer of Inspectors issued in the common-cadre Commissionerates of Hyderabad, Guntur and Vuhakhapatnam, in April 1996 was an annual cenral transfer order; which included 17 lispctors who were transferred to Guntur/ Vishakhapatnam Commissionerates. The main demand was for stay of transfer orders by the Inspectors of Hyderabad. The order has been reviewed and the general transfer order has been implemented barring a few inter-Commissionerate transfers from Hyderabad to Vishakhapatnam and Guntur Commissionerate. The transfer did not affect the work of the State Government and the revenue collection at all.

## मध्य प्रदेश में साहसिक पर्यटन को बढ़ावा देने के संबंध में प्रस्ताव

2900. श्री राष्ट्रवची: क्या पर्यटन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को मध्य प्रदेश सरकार की ओर से राज्य में साहसिक पर्यटन को बढ़ावा देने के संबंध में कोई प्रस्ताव प्राप्त हुए है;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

 (ग) केन्द्र सरकार द्वारा उन प्रस्तावों पर क्या कार्यवाही की गई है, यदि नहीं, तो उसके क्या कारण हैं?

संसदीय कार्व मंत्री तथा पर्यटन मंत्री (श्री श्रीकान्त जैवा): (क) से (ग) जी, हां। मध्य प्रदेश सरकार को साहसिक पर्यटन के उद्देश्य से प्रदान की गई वित्तौय सहायता, विवरण में दी गई है।

### विवरण

# साइसिक झेड़ाओं के लिए स्वीकृत स्कीमों को दर्शने बाला विवरण-पत्र

### मभ्य प्रदेश

क्रम सं.	परियोजना/स्कीम का नाम	(लाख रूपयाँ में) स्वीकृत राशि
1.	अपरलेक, भोपाल हेतु जल क्रीड़ा	
	उपकरण	10.09
2.	शिवपुरी के लिए नावें	1.83
3.	ग्वालियर के टिगारा बांध एवं	_
	नरबर के लिए जलक्रीड़ा उपव	हरण 11.20